

## Thomas Cook (India) Limited

This announcement ("Announcement") is with reference to the public announcement ("PA") issued on March 08, 2008, addendum cum corrigendum to the Public Announcement ("Addendum") issued on March 27, 2008 and corrigendum to the Public Announcement ("Corrigendum") issued on April 23, 2008 by Kotak Mahindra Capital Company Limited ("Manager to the Offer") for and on behalf of Thomas Cook UK Limited, a private limited company incorporated under the laws of England (hereinafter referred to as the "Acquirer") pursuant to and in compliance with, among others, regulation 10 and regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, as amended ("Regulations").

Shareholders are requested to kindly note the following:

1. The revised Offer Programme is as under:

| Activity                                                                                                                                                                                                                             | Original Schedule |           | Revised Schedule |          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|-----------|------------------|----------|
|                                                                                                                                                                                                                                      | Date              | Day       | Date             | Day      |
| Issue of Public Announcement                                                                                                                                                                                                         | 08-Mar-08         | Saturday  | 08-Mar-08        | Saturday |
| Specified Date                                                                                                                                                                                                                       | 10-Mar-08         | Monday    | 10-Mar-08        | Monday   |
| Last date for a competitive bid, if any                                                                                                                                                                                              | 28-Mar-08         | Friday    | 28-Mar-08        | Friday   |
| Last date by which Letter of Offer will be dispatched to the Shareholders                                                                                                                                                            | 18-Apr-08         | Friday    | 13-May-08        | Tuesday  |
| Offer Opening Date                                                                                                                                                                                                                   | 22-Apr-08         | Tuesday   | 16-May-08        | Friday   |
| Last date for revising the Offer Price/ Offer Size                                                                                                                                                                                   | 01-May-08         | Thursday  | 27-May-08        | Tuesday  |
| Last date for withdrawing acceptance of the Offer                                                                                                                                                                                    | 07-May-08         | Wednesday | 02-Jun-08        | Monday   |
| Offer Closing Date                                                                                                                                                                                                                   | 12-May-08         | Monday    | 05-Jun-08        | Thursday |
| Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired Shares and / or the share certificate(s) / demat delivery instruction for the rejected Shares will be dispatched / issued | 27-May-08         | Tuesday   | 20-Jun-08        | Friday   |

2. The following is an updated status with respect to statutory and regulatory approvals required for this Offer:

- With respect to approval of the Reserve Bank of India ("RBI") the Acquirer has made an application to RBI vide letter dated April 2, 2008 to obtain their approval for the acquisition / transfer of Shares validly tendered pursuant to this Offer.

3. This is to clarify that the Acquirer shall complete the proposed acquisition of the TCIL Purchase Shares within the offer period i.e. on or before June 20, 2008 in accordance with the SPA.

The other terms and conditions of the Offer remain unchanged.

This announcement should be read in conjunction with the PA and Addendum/Corrigendum issued thereafter. Terms used but not defined in this announcement shall have the same meaning as assigned in the PA and/or Addendum and/or Corrigendum. The Board of Directors of the Acquirer accepts full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued by the Manager to the Offer for and on behalf of the Acquirer



**kotak**<sup>®</sup>  
Investment Banking

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Dated: May 13, 2008  
Place: Mumbai